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BENCH-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA NO.240/KB/2017
(C.P 561/14
C.A 399/14)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M

Name of the Company	Vedanta Resources Pvt Ltd & 4 Ors.		
Under Section	391(2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

24 07 2017- CA No.240/KB/2017 (C.P.561/14 – CA 399/14) – Vedanta Resources
Pvt. Ltd. & 4 Ors.

ORDER

None appeared.

Fixed on 28.08.2017.

MANORAMA KUMARI
MEMBER(J)